

GOVERNMENT OF JAMMU AND KASHMIR  
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY  
AFFAIRS  
(Power Section ) Civil Secretariat  
Srinagar/ Jammu

Notification  
Srinagar, the 6<sup>th</sup> September, 2016

**SRO 287** .-In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, and in supersession of notification SRO 540 dated 18<sup>th</sup> September, 2014, the Government hereby appoint Colonel Mastan Singh to be the executive Magistrates of the first class who shall exercise all the powers of an executive Magistrate of the first class within the local limits of Badmi Bagh Cantonment, Srinagar.

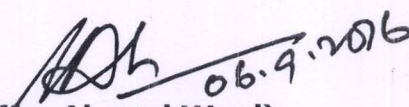
By order of the Government of Jammu and Kashmir

Sd/-  
(Abdul Majid Bhat)  
Secretary to Government,  
Department of Law, Justice and PA

**NO: LD(P) 94/04- Cantonment Dated: 06 -09-2016**

Copy to the:

1. Divisional Commissioner, Srinagar.
2. Registrar General J&K High Court, Srinagar.
3. District Magistrate, Srinagar.
4. Colonel Mastan Singh Adjutant (Discipline & Vigilance) Badami Bagh Cantonment, Srinagar . This is with reference to his office letter No. 2074/CM/A1 dated 13<sup>th</sup> July, 2016
5. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
6. SRO Section with 7. S.C.

  
(Muzaffar Ahmad Wani)

Special Secretary to Government  
Department of Law, Justice and PA  
(Fayaz)

